

(b) and (c). The information is being collected and will be laid on the Table of the House.

#### Demand and Production of LPG

636. SHRIMATI VASUNDHARA RAJE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have made any fresh estimates on the demand, availability and production of LPG annually in the country;

(b) if so, the details thereof according to the last estimates;

(c) whether Government have a proposal to increase the bottling capacity as well as LPG production in view of the growing demand of LPG in the country; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (d). The availability of LPG is lower than the potential demand in the country. The availability, based on which the enrolment plans have been drawn, and the resultant demand of LPG in the country for next five years, as per the latest estimates available are as under:

(in '000 MT)

	<i>Project Availability</i>	<i>Demand</i>
1990-91	2135	2423
1991-92	2081	2527
1993-93	2274	2689
1993-94	2425	2864
1994-95	2883	3245

The bottling capacity is proposed to be increased by augmenting the existing plants and by setting up new plants. New bottling capacity to the extent of 144 TMT is planned to be set up in addition to augmentation of bottling capacity of existing plants, to meet the increase in demand.

[Translation]

#### Power Supply to Vidarbha Region of Maharashtra

637. PROF. MAHADEO SHIWANKAR: Will the Minister of ENERGY be pleased to state:

(a) the total estimated requirement of power in the Vidarbha region of Maharashtra by the end of Eighth Five Year Plan and the arrangement made to fulfil this requirement; and

(b) the details of power projects of Vidarbha region pending for approval with the Union Government and the present position of each of them?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) The Central Electricity Authority (CEA) estimates and fore casts requirements of power for the State as a whole